

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Liquidator test Date of Commencement of Liquidation: 29-06-2022; List of Stakeholders as on Date: 30-06-2022; Name of IP: Dummy IP; Process Number: 1; Last 5 digit of registration number: 000001

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	5	100000	110000	10000	100000	110000	100551	NA
2	Liquidation costs incurred till date	5	45454	45454	54545	5454	45447	11551	NA
3	Secured financial creditors	4	15154	1558424	1555	155415	5415454	155151	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6	55152	15151	15154	154154	1515151	15154	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	7	15541	154521	15112	5415151	51541512	1511551	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	2	15451	155451	1554	151515	45454	445184	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	45115	15441	154515	154521	515515	15415515	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	45451	415451	545154	1554151	5415151	515151	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	5154	15454	155151	5151515	4154	1545151	<a href="#">Annexure 9</a>
<b>Total</b>		<b>41</b>	<b>342472</b>	<b>2485347</b>	<b>952740</b>	<b>12841876</b>	<b>64607838</b>	<b>19714959</b>	